

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

CF


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.09.2018 AT 10.30 AM

| | |
|----------------------------------|---------------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP (IB) No. 445/7/HDB/2018 |
| NAME OF THE COMPANY | Mantena Constructions Pvt Ltd |
| NAME OF THE PETITIONER(S) | Reliance Commercial Finance Ltd |
| NAME OF THE RESPONDENT(S) | Mantena Constructions Pvt Ltd |
| UNDER SECTION | 7 of IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| | | | |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|---|
| VSR Avadhani | Adv | 9966775212 |  |
| D. Bin Preethi | | | |
| A. Sandhya Rani | | | |

ORDER

Counsel for financial creditor is present.

She has filed memo along with annexures that notice was served on corporate debtor.

Ms. Sandhya Rani, undertakes to file vakalat.

For filing vakalat and reply/counter list it on 27.09.2018.


Member(Judl)

Pavani